

**SHRI B. K. DASCHOWDHURY :** It arises out of part (b) of the question about indulging in anti-Indian activities.

**Conscription Work by Naga Rebels  
to Replenish their Fighting  
Ranks**

\*902. **SHRI N. E. HORO :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the underground Nagas have again started conscription work to replenish their fighting ranks ; and

(b) if so, the reaction of Government in this regard ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) Government are aware of the activities of the underground Nagas to recruit villagers forcibly to augment their depleted strength. Their efforts are, however, proving increasingly unsuccessful due to the non co-operation and resistance of villagers and the vigilance of the State Administration, Police and the Security Forces. By and large, persons coming overground have not shown an inclination to rejoin the underground Nagas.

(b) Government have taken steps to counter the activities of the underground groups and provide protection to the villagers. Additional Police posts have been established and patrolling by the Security Forces continues.

**SHRI N. E. HORO :** In view of the dangerous situation that is obtaining in the border areas in the east, will the government open fresh talks with the leaders of the Nagas underground people so that a permanent solution could be found ?

**SHRI SURENDRA PAL SINGH :** This question has been dealt with a number of times in this House and the viewpoint of government has been expressed clearly. So far as the Naga question is concerned, the matter was settled in 1960 with the Naga leaders when we accepted their 16 point programme. As regards other small matters which may be erupting from time to time, it is open to the Naga people to approach

their own government and settle these matters with them.

**SHRI N. E. HORO :** Even though there is some kind of truce, there is almost a war situation in the eastern border area, which is very dangerous. In view of this overall situation, will the government seriously think of finding out a permanent solution by negotiating with the underground Nagas ?

**SHRI SURENDRA PAL SINGH :** I do not know what further solution the hon. Member is referring to. We reached a settlement after negotiating with them in 1960. So far as the general overall situation in Nagaland is concerned, it is returning to normalcy and the conditions there are well under control. So, I do not see any reason why the Government of India should open talks with the underground people at all.

**Setting up of an International Commission  
of Jurists for Trial of Pakistan Military  
Authorities for Genocide in East  
Bengal**

+

\*903. **SHRI B. K. DASCHOWDHURY :**  
**SHRI M. M. JOSEPH :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether certain Members of British Parliament have suggested the setting up of an International Commission of jurists for the trial of East Pakistani Military authorities for committing genocide and crimes against humanity ;

(b) the names of countries other than Britain which have either forwarded such-like suggestions or have expressed their willingness to constitute such Commission ; and

(c) whether Government of India are also in favour of this suggestion and if so, the steps taken by them to propagate this suggestion ?

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) :** (a) A Member of the British Parliament has suggested the setting up of such a Commission.

(b) We have no information that any country has made a similar suggestion nor that any countries have been asked to express their willingness to constitute such a Commission.

(c) The suggestion is one of several which might be considered at the appropriate time.

**SHRI B. K. DASCHOWDHURY :** May I know from the hon. Minister, while the Government of India sends special emissaries to various world capitals to apprise those leaders in the world to know about Bangla Desh situation, whether it was also one of the suggestions, at least to penalise those persons who are perpetrating genocide in Bangla Desh, to set up an International Commission of Jurists? I want to know whether any attempt was made by this Government.

**SHRI SWARAN SINGH :** This question has been under consideration and we have had several contacts with various Governments to raise the question in appropriate U. N. forum.

**SHRI B. K. DASCHOWDHURY :** My specific question was, while touring various world capitals, whether the hon. Minister, as a special emissary of the Government of India, initiated this discussion. Now the hon. Minister says it will be done at the appropriate time in the U. N. forum. I would like to know from the hon. Minister, even while such a suggestion came from several hon. Members of the British House of Commons, whether it is not proper on the part of the Government at least to start the discussion right now before waiting for raising it at the U. N. forum. When will the appropriate time come?

**SHRI SWARAN SINGH :** I have tried to explain that merely one or two jurists or others coming forward and constituting themselves is hardly good enough from the point of view of mobilising opinion and in trying to arrive at the correct facts. But unless it is raised in some appropriate U. N. forum, it is not likely to yield any fruitful result. For that, it is necessary that it should have governmental support. It is for this reason that we have been in touch with several Governments.

**श्री राम बन्ना बिकल :** क्या विदेश मंत्री रुहोदय बतायेंगे कि संयुक्त राष्ट्र संघ में इस प्रश्न को उठाने के लिये अब तक सरकार ने क्या-क्या प्रयत्न किये हैं? उन्होंने कहा है कि जब तक यू० एन० छो० में नहीं उठता तब तक कुछ नहीं कर सकते, तो भारत सरकार की ओर से इस प्रश्न को उठाने के अब तक क्या क्या काम हुए हैं?

**SHRI SWARAN SINGH :** I tried to explain on the day when the Bangla Desh question was debated on the floor of the House the steps the Government is taking to mobilise governmental support in raising it in an appropriate form at the U. N. forum.

**SHRI S. M. BANERJEE :** May I know from the hon. Minister whether it is a fact that the Members of the British Parliament who were here the other day have also opposed and condemned the U. S. arms supply to Pakistan and, if so, what is the reaction of the U. S. Government and whether the reaction has changed after the resignation of the U.S. envoy in Delhi. . .

**MR. SPEAKER :** How is it connected?

**SHRI S. M. BANERJEE :** This is about the genocide in East Pakistan by military authorities. They have condemned the genocide in East Pakistan. They have said that U. S. arms should not be supplied. . .

**MR. SPEAKER :** You mean U. K. or USA?

**SHRI S. M. BANERJEE :** The Members of the British Parliament have condemned it. They have condemned the US supply of arms to Pakistan.

**MR. SPEAKER :** This relates to some of the Members of the British Parliament. How could the Minister know about their Government's reaction.

**SHRI S. M. BANERJEE :** The leader of the Delegation, Mr. Bottomley, saw the Minister, the Prime Minister, everyone. One of the suggestions made by the British Parliament was that arms supply by USA

to Pakistan should stop. I also want to know whether he has seen a press report that the U. S. Ambassador has threatened to resign. What is the truth about it ?

MR. SPEAKER : Don't include so many things in one question. This is a question whether the Members of the British Parliament have suggested etc etc.

SHRI S. M. BANERJEE : I shall accept whatever you say.

MR. SPEAKER : Kindly ask a question which is relevant.

SHRI S. M. BANERJEE : The question is :

"Whether certain Members of British Parliament have suggested the setting up of an International Commission of jurists for the trial of East Pakistani Military authorities. . ."

for genocide in East Pakistan and the next question is :

"the names of countries other than Britain which have either forwarded such-like suggestions or have expressed their willingness to constitute such Commission."

My question is : Whether other countries including the United States of America have suggested setting up of an International commission of jurists and, if not, whether they will change their attitude after seeing the suggestion made by the British MP.

MR. SPEAKER : Now, he is on the right question.

SHRI SWARAN SINGH : I cannot foresee what is going to be the attitude of the United States. We are in touch on this question with. . . (Interruptions)

SHRI S. M. BANERJEE : It is reported in the Press, Sir, that the US Ambassador in India has resigned over this matter.

SHRI SWARAN SINGH : I have not got any confirmation of the press report that appeared that the US Ambassador has threatened to resign.

श्री हुकम चन्द कछवाय : क्या सरकार का ध्यान अभी हाल में छपे उस समाचार की धोर गया है जिस में ईरान के विदेश मंत्री ने यह बात कही है कि पाकिस्तान ने बंगला देश की मांग जो की जा रही है इसको नहीं माना जायगा और जो भी आवश्यकता पड़ेगी हम हर प्रकार से पाकिस्तान को सहायता देंगे। क्या सरकार का ध्यान गया है ?

श्री स्वर्ण सिंह : जी हां, हमारा ध्यान गया है।

#### Sewage problem created due to Multi-Storeyed Buildings in the Capital

\*905. SHRI N. S. BISHT : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether many multi-storeyed buildings that have come up of late in the Connaught Place complex and along the Bara Khamba Road and Kasturba Gandhi Marg have created sewage problem in the capital;

(b) whether the New Delhi Municipal Committee has submitted any scheme to Government for approval for solving this problem; and

(c) if so, the time by which the scheme is likely to be implemented ?

TH<sup>LD</sup> MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (c). No sewage problem has been created by the multi-storeyed buildings that have come up in the Connaught Place complex as the existing main sewer serving the area is capable of taking a lot of additional discharge. The existing line, however, may not be able to meet the requirement when the entire area is fully re-developed according to the Master Plan. The New Delhi Municipal Committee has therefore, prepared a scheme for augmenting the sewer lines, estimated to cost about Rs. 17.5 lakhs, and sent to Delhi Administration for approval. The scheme is likely to be completed before the end of the Fourth Five Year Plan.